

an>

Title: Regarding practice of Jallikatu in Tamil Nadu.

*SHRI R.PARTHIPAN (THENI) : Hon. Madam Speaker. Vanakkam. Since time immemorial, the days of inception of mother tongue Tamil as a language in Tamil Nadu, Jallikkattu, a bravery sport of embracing bulls has been organized in the State. Those, who were at the helm of affairs during past regimes, have banned organizing this bull sport called Jallikkattu, in Tamil Nadu. As a sport of embracing bulls, this brave sport is also being organized in different forms in the western countries. Jallikkattu has been banned exclusively in Tamil Nadu. As per the directions of Hon. Supreme Court, the Government of Tamil Nadu under the leadership of Hon. Chief Minister *Puratchithalaivi* Amma had been successfully organizing Jallikkattu in Tamil Nadu till the year 2013. During the years 2014 and 2015, the Hon. Supreme Court had banned organizing Jallikkattu in the State.

As demanded by Hon. *Puratchithalaivi* Amma, I urge upon the Union Government to legislate a specific law in Parliament allowing to organize Jallikkattu-the sport of bravery in Tamil Nadu. Thank you.